

ITEM NO.19

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 766/2022 in W.P.(Cr1.) No. 39/2022

MOHAMMAD AZAM KHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.62399/2022-EXEMPTION FROM FILING O.T. and
IA No.62398/2022-APPROPRIATE ORDERS/DIRECTIONS)

WITH

W.P.(Cr1.) No. 188/2022 (X)

Date : 17-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Lzafeer Ahmad B. F., AOR
Mr. Nizam Pasha, Adv.
Mr. Jubair Khan, Adv.
Mr. Aditya Samaddar, Adv.
Mr. Ahmad Ibrahim, Adv.

For Respondent(s) Mr. S V Raju, Ld. ASG
Mrs. Garima Prasad Sr. Adv./AAG
Mr. Ajay Vikram Singh, AOR.
Mr. Divyanshu Sahay, Adv
Mrs. Priyanka Singh, Adv
Mr. Narender Rana, Adv
Mr. Neelambar Jha, Adv

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment/order reserved.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Assistant Registrar